

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 218 of 2012 &  
I.A. No. 360 of 2012**  
**&**  
**Appeal No. 219 of 2012**

**Dated : 21<sup>st</sup> January, 2014**

**M/s Balasore Alloys Ltd.**

**... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Appeal No. 233 of 2012 &  
I.A. No. 374 of 2012**

**M/s Tata Steel Ltd.**

**... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **17/02/2014.**

**Court Master**